

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1648

ANSWERED ON:03.08.2005

SETTING UP OF AUTHORITY FOR DISEASE SURVEILLANCE

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Chowdhury Shri Adhir Ranjan; Singh Shri Uday; Vallabhaneni Shri Balashowry

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the Government proposes to set up a separate authority for disease surveillance on the lines of the U.S. based centres for Disease Control and prevention to monitor and check the prevalence of communicable, non-communicable and pollution related diseases in the country;

(b) if so, the details thereof;

(c) the time by when the said authority is likely to be set up;

(d) the names of the States which will be covered by the authority in the first phase; and

(e) the time by when the entire country is likely to be covered by the authority?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a)to(c): The World Bank assisted Integrated Disease Surveillance Project has already been launched in the country in November, 2004 for surveillance of important communicable disease, risk factor and non-communicable diseases, road traffic accidents etc. The Ministry of Health and Family Welfare is considering setting up of National Disease Surveillance Authority to strengthen Disease Surveillance in the country.

(d)&(e): States are covered under Integrated Disease Surveillance Project in a phased manner. In Phase-I the States namely Tamil Nadu, Maharashtra, Karnataka, Andhra Pradesh, Uttaranchal, Himachal Pradesh, Madhya Pradesh, Kerala and Mizoram have been taken up. The entire country will be covered by the year 2007.